

12.00 hrs.

### BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH) I would like to make an announcement regarding the discussion on the Demands for Grants relating to the Ministry of Agriculture and Irrigation. Normally the discussion should be over by 4 O'clock tomorrow. Yesterday, only three speakers could speak. From my party I have supplied a list of 32 Members today and I have got a supplementary list of 50 Members. I have discussed this with the leaders of the Opposition who were there and it was agreed that we could sit upto 7.30 p.m. today.

MR SPEAKER I think, it is the pleasure of the House that we may sit upto 7.30 today.

12.02 hrs

### PAPERS LAID ON THE TABLE

MR SPEAKER Now papers to be laid on the Table.

Dr V A Seyid Muhammad

THE DEPUTY MINISTER IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) He is not present. May I have the permission to lay the papers on his behalf?

MR SPEAKER No.

### NOTIFICATIONS UNDER CUSTOMS ACT, CENTRAL EXCISE RULES, AND DELHI SALES TAX ACT

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) G S R 583 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
- (ii) G S R 584 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
- (iii) G S R 585 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum.
- (iv) G S R 586 published in Gazette of India dated the 24th April, 1976 together with an explanatory memorandum. [Placed in Library See No LT-10767/76]

(2) A copy of Notification No G S R 587, (Hindi and English versions) published in Gazette of India dated the 24th April 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum [Placed in Library See No LT-10768/76]

(3) A copy of the Delhi Sales Tax (Third Amendment) Rules 1976 (Hindi and English versions) published in Notification No F 4/25/76-Fin (G) in Delhi Gazette dated the 24th April 1976, under section 72 of the Delhi Sales Tax Act, 1975 [Placed in Library See No LT-10769/76]

### REPORTS OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMMISSION AND TWO STATEMENTS

SHRI BEDABRATA BARUA I beg to lay on the Table—

(1) A copy each of the following Reports of the Monopolies and Restrictive Trade Practices Commission under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969 —

- (i) Report under section 22(3)(b) of the said Act in the case of M/s. Ballarpur Paper and